

- (a) the progress made so far in the designing and development of the Rail Bus;
- (b) the estimated cost of each such Bus and its carrying capacity;
- (c) the number of such Buses proposed to be acquired for each zone; and
- (d) the time by which this Rail Bus is likely to become operational for carrying of/passenger traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) The designs of Rail Buses have been finalised. Orders have been placed for BG Rail Buses and tenders are about to be opened for MG Rail Buses.

(b) The cost of BG Rail Bus is Rs. 29.3 lakhs each and the cost of MG Rail Bus is estimated to be Rs. 25 lakhs each. The carrying capacity of BG Rail Bus is 76 seats and MG 60 seats.

(c) Five BG and five MG Rail Buses are being procured initially. Rolling Stock is procured for the entire system and not for any particular zone. These will be used wherever most suitable.

(d) The time by which Rail Bus will be operational depends on results of trials.

[Translation]

Damage of Foodgrains in Uttar Pradesh

3191. SHRI ARJUN SINGH YADAV }
SHRI HARI KEWAL PRASAD }

Will the Minister of FOOD be pleased to state:

- (a) Whether damage of foodgrains has been reported in Uttar Pradesh during the year 1992-93;
- (b) if so, the details thereof; and
- (c) the quantity of foodgrains damaged in Uttar Pradesh each year during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALPNATH RAI): (a) Yes, Sir.

(b) A quantity of 339 M. T. (Provisional) of foodgrains has been reported as damaged during 1992-93.

(c) The details of foodgrains quantities damaged during the last three years are as under:

Year	Quantity of foodgrains stored (Lakh MT)	Quantity damaged (MT)	%age on average stock holding
1990-91	16.30	1189	0.07
1991-92	12.15	1327	0.11
1992-93	10.57	339	0.03

(P)

[English]

SDF Funds for Sugar Units

3192. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FOOD be pleased to state:

(a) whether the Government of Andhra Pradesh has requested the Union Government to sanction funds from sugar development fund for restructuring of Bobbili and Seethanagaram sugar units in A. P.;

(b) if so, the details thereof;

(c) the amount sanctioned and released till date; and

(d) the likely date by which the entire amount is likely to be disbursed?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALPNATH RAI): (a) and (b) Yes, Sir. M/s. Nizam Sugar Factory Ltd., Andhra Pradesh had applied for a loan of Rs. 1060 lakhs from the Sugar Development Fund for rehabilitation of their unit at Bobbili-Seethanagaram;

(c) The Sugar Undertaking has been sanctioned SDF loan of Rs. 789.44 lakhs, from the Sugar Development Fund for modernisation/rehabilitation, out of this, Rs. 690.76 lakhs has already been released to the undertaking.

(d) Steps to disburse the balance amount will be taken up after the completion of legal formalities, like creation of second charge for additional amount, submission of utilisation certificate in respect of the earlier SDF instalments, etc., by the sugar undertaking.

Ramagundam Project

3193. SHRI V. SOBHANADREESWARA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ramagundam Thermal Power Station Extension Scheme has been cleared by his Ministry;